443 Special

SHRI VISHVJIT P. SINGH: Apart from those papers from which he was quoting, he also said, "I can even lay the entire file on the Table of the House.".. (Interruptions)... Sir, I am convinced that there is no matter of national security involved. Of course, I can under stand the security of a particular individual ... (Interruptions)...

THE VICE-CHAIRMAN

(S

HRI

BHASKAR ANNAJI MASODKAR) : What is your point of order ?

SHRI VISHVJIT P. SINGH: My

point is that if the security of individuals is not involved, if the security of the nation is not involved, and since the Minister has also assured that he would lay the papers on the Table of the House, the files may be placed on the Table of the House so that we may know the truth, the nation may know the truth (Interruptions). . .

THE VICE-CHAIRMAN (SHRI, BHASKAR ANNAJI MASODKAR): Very good. Mr. Minister, what do you want to do now? You created the confusion ... (Interruptions)...

PROF. MADHU DANDAVATE: There is no confusion. I told you, I would collect.... (Interruptions).... I will collect all the relevant documents and all the telex messages and the circulars and will lay them on the Table of the House.... (Interruptions)....

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Very good. That is enough... (Interruptions)...

SOME HON. MEMBERS: No, no ... (Interruptions). . .

SHRT M. M. JACOB: Sir, we are not satisfied with the reply of the Minister. . . (*Interruptions*).... We are not satisfied With the reply of the Minister. It is an unfortunate thing that he has not even complied with our request. Therefore, as a protest, we walk out.... (*Interruptions*)

[At this stage, some hon. Members left the Chamber.']

SPECIAL MENTIONS

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) Now, we shall take up Special Mentions. Mr. Hiphei. Not here. Mr. Kuthiravattom. Not here. Mrs. Pratibha Singh. Not liere. Shrimati Sushila Tiria. Not here. Mr. Basudeb Mohapatra. Not here, Yes, Kumari Chandrika Kenia.

Need to allocate six per cent of G.N.P*to educate and improve teachings inNavodaya Vidyalayas

KUMARI CHANDRIKA PREMJI KENIA (Maharashtra): Mr. Vice-Chairman, Sir, I want to make my Special Mention for which I have been waiting right from 5 o'clock.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): It is a Special Mention and, naturally, you have to wait.

SHRI SHANKAR DAYAL SINGH (Bihar): Sir, I am on a point of order. I want to raise the issue of quorum now.

THE VICE-CHAIRMAN(SHRI BHASKAR ANNAJI MASODKAR) : Against whom ?

SHRI SHANKAR DAYAL SINGH r Against anybody. There is no quorum now.. (Interruptions)... As a Member of this House, it is my privilege to raise the issue of quorum when there is no quorum. I have a right to raise this issue and you have to hear me .. (Interruptions)

THE VICE-CHAIRMAN(SHRI BHASKAR ANNAJI MASODKAR) I am willing to hear you at length. We j are now on Special Mentions and what is your point of order?

SHRI SHANKAR DAYAL SINGH

Whether it is Special mention or something else, there must be quorum. I wanted to raise the issue of quorum because there was no quorum. Now since the Members who went out are coming, there is quorum. Now, she can start her Special Mention.

KUMARI CHANDRIKA PREMJI KENIA: Sir, I take this opportunity to raise a very important and significant j matter through my Special Mention on the last day of the current Session. THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): But be brief. Go ahead.

KUMARI CHANDRIKA PREMJI

KENIA: Sir, this is a very important issue.

THE VICE-CHAIRMAN(SHRI BHASKAR ANNAJI MASODKAR): I appreciate it. Without addressing the Chair, you go ahead and finish quickly.

KUMARI CHANDRIKA PREMJI

KENIA: Sir, this is a very important issue. The long-awaited Report of the Acharya Ramamurthy Committee on Education, known as the Perspective Paper on Education v/as received yesterday. The Report will have a far-reaching effect on the social structure of the society, particularly on the younger generation. I feel that this policy document is as important as the Government announcement to implement some aspects of the Mandal Commission Report.

Sir, I would like to compliment and pay kudos to this Committee for envisaging a common school system. As the first step, it has recommended improvement in the quality of Government, local body and aided schools to make them effective instruments of social <ransforma-tion. In fact, the plight of the Government schools as well as the local body schools is very deplorable. Proper grants are not given. For example, the Bombay Municipal Corporation gets only ten per cent.

THE VICE-CHAIRMAN (SHRI BHASKAR ANN All MASODKAR) :: Mr. Minister, please take note of what she is saying.

KUMARI CHANDRIKA PREMJI I KENIA: The Committee has taken a realistic approach by seeking universali-Station of elementary education. A cons- J titutiona! amendment, if need bt, to make the right to education a fundamental right, has been proposed. Universalisation of education has been linked with the right to work

The removal of regional disparities by j developing learning resources in regional

languages vocationalisation of education from elementary level, opening up of schools for non-formal and adult education, providing for centre stage for teacher and local community for school education, developing institutional capabilities at local levels for standard setting agencies like UGC, NCERT, NIEPA, DIETS, etc. are some of the salient features of the perspective paper on education.

Mr. Vice-Chairman, Sir, the Report has pleaded for 6 per cent of GNP for Education. In 1986-87 it was only 3.9 per cent of the GNP. The main drawback of our educational system seems to be the resource crunch and low priority given to education at the time of budgetary allocation. The Government must provide 6 per cent GNP so as to provide a realistic approach to education.

The role of voluntary organisations and industry in making substantial financial contributions to education system needs to be emphasised. They can cq-operate with the Government in making primary education spread in rural areas by constructing and maintaining school buildings, providing reading materials, running adult education centres, participating in school education and providing vocational education, etc.

The suggestions to scrap the Navodaya Vidayalayas is misconceived. The special schools for SC and ST and OBC children are required to make them integral part of society and merge them in the mainstream of the society.

Moreover, there is a need to highlight the aspect of national integration, Indian history, culture and traditions as the core of national curriculum. This "aspect needs to be looked into and specific emphasis has to be laid on national integration in particular.

Finally, woman and drop-outs among girls has again been the neglected area. Special efforts should be made by the Government to spread education among women and girls.

Mr. Vice-Chairman, I am sure the Government will take into considerationthese suggestions while finalising its education policy. [Kumari Chandrika Premji Kenia]

I must thank you immensely for giving me this opportunity to make my Special Mention

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : It is your right, you know Kumari Tiria.

Alleged Corruption in B.C.C.L. Dhanbad and Durgapur Steel Plant

कृमारी सुझीला तिरिया (उड़ीसा) : उप-सभाध्यक्ष महोदय, आपने जो मृझे इस स्पंशल मांशन पर बोलने का समय दिया, उसके लिए मौं आपकी आभारी हुं।

महोदय, 12 अगस्त, 1990 के उड़ीसा टाइम्स में एक खबर छपी है जिसमें दुर्गापुर स्टील प्लांट के नार में और बी सी सी एल धनबाद के बार में भारी अनियमितताएं करने का समाचार छपा है।

श्रीमन, यह सरकार कराज्यन के दिलाफ कहते हुए लोगों की आंखों में धूल झोंककर पैदा हुई हैं और सरकार की इन कम्पनियों में बी.सी.सी.एल. धनबाद में जो कराज्यन चल रहा है, इसके बारों में मैं आएके माध्यम सो सरकार का ध्यान आकर्षित करना चाहती हैं।

महोदय, बी.सी.एल. के अध्यक्ष एवं प्रबंध निद्धेक ने मैंसर्स जायसवाल व्यापार केन्द्र सहोरत गढ़ गांव खानक हूँ या, उत्तर प्रदंश को भारी मात्रा में कोकिंग कोल सप्लाह किया जो कि पार्टी ने अधूर तरिके से सप्लाह किया था। यह आरोप लगाया गया है कि बी.सी.सी.एल. के महाप्रबंधक थी डी. सिंह ने कुछ उचित एवं सही आवेदनकर्ताओं के आवेदन को खारिज कर दिया जिन्होंने दामोदर कोलयरी से कोयला मंगा था और वी. सी. सी. एल. के अध्यक्ष के भाई एव दागाद के प्रभाव में आकर बी.सी.सी.एल. के महाप्रवंधक यो गी.सी.एल. के अध्यक्ष के भाई एव दागाद के प्रभाव में आकर बी.सी.सी.एल. के महाप्रवंधक ने मैंसर्स जायसवाल व्यापा केन्द्र को कोयला दिया।

दूसरी घटना यह है कि कोरला कर्मचारी वैलफेयर कोष से 14 लाख रुपये को मैल-प्रेक्टिस का मामला भी प्रकाश में आया है। (खक्धान)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Those Members who want any refreshment or anything can have it. The Minister has promised that he will provide. It is already 9.30 P.M.

AN HON. MEMBER: Sir, 9.30 is the dinner time.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): He is not refusing anything. If you want dinner, you can go and have dinner.

THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFATRS (SHRI TAGDEEP DHANKHAR): Sir, I will get in touch with Mr. Jacob. He is such a nice man. He will give guidance to me and I will go by it.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): That has been the tradition. Mr. Minis ter, if we sit beyond 9.00 P.M., the arrangement used to be made. You are in good tradition. There is no doubt about it.

THE VICE-CHAIRMAN (SHRT श्री सुरन्द्रजीत सिंह अहलुवालिया (बिहार): उपसभाध्यक्ष महोदय, यह सिर्फ मैम्बरॉ के लिए हैं ये जो बाहर आदमी काम करते हैं, लाइब्रेरी में काम करते हैं इनके लिए कोई बंबोबस्त नहीं हैं। (व्यवधान)
BHASKAR ANNAJI MASODKAR): You have pointed it out. The Minister is here. He will take care of it. You can go and have dinner. We will proceed with the business.

PROF. CHANDRESH P, THAKUR (Bihar): There might be a problem of quorum.